

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **15.07.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : RST.A/2/2021 IN CP/1006/2018
NAME OF PETITIONER : K Narayanasamy
NAME OF RESPONDENT : J Karthiga (Liquidator)
M/s G K Steels And Allied Industries Ltd
SECTION : Sec.60(5) of IBC

ORDER

The Petitioner is represented by Ld. Counsel Mr. R. Raghavendran and the Respondent is represented by Ld. Counsel Ms. Prem Rajakumari through video conferencing mode.

The Applicant filed the Applications in IA/693 & 694 of 2020 before this Tribunal, against which, an Order dated 07.12.2020 passed by this Tribunal dismissing the applications in IA/693 & 694 of 2020 for non-prosecution.

Ld. Counsel states that he is ready to present the case in today's hearing. Further, due to technical glitch arising the matter could not hear clearly and also from the records that the Applicant was not able to present before this Adjudicating Authority on an earlier occasion also.

List this matter on **09.09.2021** for counter, hearing and disposal.

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**(ANIL KUMAR B)
MEMBER (TECHNICAL)**

-sd-

**(R. SUCHARITHA)
MEMBER (JUDICIAL)**